

PROFILE OF RADHAKRISHNA SREEPADA

Radhakrishna Sreepada belongs to the 1989 batch of Indian Revenue Service.

He has a Masters Degree in Opto Electronics dealing with Laser Physics, Fibre Optics and Holography. He also has Law Degree and is enrolled with Bar Council of Telangana High Court.

He retired as Chief Commissioner of Income tax. During the Span of 34 years, he dealt with diverse aspects such as Assessments, Audit, Representation before Various Appellate fora, Dealing with Tax disputes of Large taxpayers and Tax exempt entities. He was heading the Training establishments at Bengaluru and Chennai and was involved in Upgrading the Technical, Accounting and Soft Skills of the Human Capital of the Income tax Department.

He has also dealt with the Tax issues relating to the State of Sikkim. He has the experience of representing before the High courts of Andhra Pradesh and Karnataka.

He was heading the Faceless Units dealing with Assessments and penalties in the Andhra Pradesh Charge to ensure successful implementation of the Scheme.

He has to his Credit about half a dozen Articles published on Taxation and Two Books published by Bloomsbury India Limited. The Books are on

1. Concepts and Law of Prohibition of Benami Transactions
2. Black Money (Undisclosed foreign Income and Assets) Act, 2015.